

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/257/CHE/2021 IN MA/554/2019 IN CP/193/IB/2018
NAME OF PETITIONER : P Dot G Constructions Pvt Ltd
NAME OF RESPONDENT : Abirami Enterprises
SECTION : Sec 60(5) Of IBC 2016 R/w Sec 31 Of IBC

ORDER

Due to administrative reasons, the matter reposted to **26.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS